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Title: Introduction of the Treatment of Terminally-ill Patients Bill, 2016.

HON. DEPUTY SPEAKER: Now, Item No.71â€”Shri Baijayant Jay Panda.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to provide for the protection of patients and medical practitioners from criminal offences arising from withdrawing life-saving procedures or assisting for the right of a dignified death.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of patients and medical practitioners from criminal offences arising from withdrawing life-saving procedures or assisting for the right of a dignified death."

SHRI BAIJAYANT JAY PANDA : I introduce the Bill.

HON. DEPUTY SPEAKER: Now, Item No.20â€”Shri Yogi Adityanathâ€”Not present.

Item No.21 – Shri Yogi Adityanath – Not present.